NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 48(ND)/2010

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY:

M/s Vishnu Kr. Surekha Vs. M/s V.L. Estates

Ltd & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s):

Dr. U.K. Chaudhary, Sr. Advocate

Mr. Hrishikesh Baruah, Advocate

Mr. Himanshu Vij, Advocate

For the Respondents (s):

Mr. Ankit Singal, Advocate

ORDER

Since the matter has been part heard by the Division Bench, renotify this case for arguments on 13th December, 2017 before the regular Bench.

Interim orders to continue.

(Ina Malhotra)

Member (J)